

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4442
ANSWERED ON:17.12.2009
LAW INSTITUTIONS
Dhruvanarayana Shri R.

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether to upgrade legal education in the country to global standards the Government has proposed to set up four law institutes under the National Law School University; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) Yes, Madam.

(b) The Government is engaged in the process of improving legal education and has held National consultation with the Vice-Chancellors of all National Law Schools. The 1st National consultation was held on 5th/6th December, 2009.